

ITEM NO.25

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1916/2024

PANCHAM SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

WITH

Crl.A. No. 563/2025 (II)

Crl.A. No. 561/2025 (II)

Date : 30-10-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr Alok Kumar Dwivedi, Adv.
Mr Mahendra Kumar, Adv.
Mr Ananya Mishra, Adv.
Mr Sanjeev Kumar, Adv.
Mr Anupam Kumar, Adv.
Mr Honey Sharma, Adv.
Mr Lalit Dixit, Adv.
Mr Santosh Kumar Jha, Adv.
Ms Shivani Nagpal, Adv.
Mr Jogender Kumar, Adv.
Mr. Rajnish Kumar Jha, AOR

Mr. Vibhav Mishra, AOR
Ms. Renu Bhandari, Adv.

For Respondent(s) :

Mr. Kushagra Raj, AOR
Mr. Divyanshu Gupta, Adv.

Mr. Garvesh Kabra, AOR
Mrs. Pooja Kabra, Adv.
Mrs. Nikita Kabra Jaju, Adv.
Mr. Ankur Agnihotri, Adv.
Mr. Kanik N. Jindal, Adv.

Mr. Vibhav Mishra, AOR
Ms. Renu Bhandari, Adv.

Mr. Chandra Bhushan Prasad, AOR

Contd...

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No.1916/2024, Crl.A. No. 563/2025

Both respondents are duly represented.

Crl.A. No. 561/2025

Respondent nos. 1 to 4 are duly represented.

Scanned soft copies of High Court and Trial Court records
have not been received yet in all the matters. Issue reminder.

List again on 03.12.2025.

SUJATA SINGH
Registrar

HJ